

Recruitment by ONGC for drilling activities around Jwalamukhi in Himachal Pradesh

7284. PROF. NARAIN CHAND PARASHAR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Commission proposes to make any recruitment for its various activities around Jwalamukhi in Kangra district of Himachal Pradesh;

(b) if so, the exact number of regular/ad-hoc/temporary employees likely to be recruited in each category alongwith other details;

(c) whether preference would be given to youngmen/women from the districts which are the areas of operation for drilling in Himachal Pradesh; and

(d) if so, the nature thereof, and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) to (d). During 1987-1988, drilling is proposed to be taken up at two locations in Jwalamukhi area. ONGC undertake drilling operations either through charter-hired rigs of a contractor or through its own Departmental rigs. In this case, both the locations are planned to be drilled through charter-hired rigs. ONGC, understandably, does not have any jurisdiction regarding the personnel employed by the contractor who would undertake the drilling operations.

Issue of letters of intent to Andhra Pradesh

7285. SHRI S. PALAKONDRAYUDU : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the issue of letters of intent and Directorate General of Technical Development (DGTD) registrations to Andhra Pradesh has come down;

(b) whether it is also a fact that the APIDC have sent sixteen applications for issue letters of intent; and

(c) if so, the action taken by Government and the reasons for delay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The number of letters of intent granted for setting up of industries in the State of Andhra Pradesh and the number of schemes registered with DGTD in respect of this State during the years 1984, 1985 and 1986 are indicated below :

Year	Letters of intent issued	Schemes registered with DGTD.
1984	92	186
1985	127	178
1986	111	79

(b) and (c). During 1986, a total of 13 Industrial Licence Applications were received from M/s. Andhra Pradesh Industrial Development Corporation. Of these, 4 applications have already been approved and necessary letters of intent issued to the parties, 8 have been rejected or otherwise disposed of and the remaining 1 application is presently under consideration.

Central investment for industries in A. P.

7286. SHRI S. PALAKONDRAYUDU : Will the Minister of INDUSTRY be pleased to state the total Central investment for industries in Andhra Pradesh during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : The information is being collected and will be laid on the Table of the House.